

December 17, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on December 18, 2024 (Series XII of SGB 2017-18)

In terms of <u>GOI Notification F.No.4(25)–W&M /2017 dated October 06, 2017</u> (SGB 2017-18 Series XII -Issue date December 18, 2017) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be December 18, 2024.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on December 18, 2024, shall be ₹7,673/-(Rupees Seven Thousand Six Hundred and Seventy-Three only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., December 13, December 16, and December 17, 2024.

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